

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 01.02.2019 (FRIDAY)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, the Member (Technical).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 243-245 of 2019 in Comp. App. (AT) No. 113-118 of 2018	Magnon Interactive Pvt. Ltd. &Ors Vs. ROC, NCT of Delhi & Haryana	Mohit Chaurasia	P.S. Singh R1 & R2
2.	Review Application No. 01 of 2019 in Comp. App. (AT) (Ins) No. 161 of 2017	Ajay Sadana Vs. Acteon India Pvt. Ltd.	Sandeep Bajaj	Ravi Verma
3.	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi (R-1)
4.	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	Sonal Jain	Nisha Kaur Uberoi (R-1)

**For Hearing**

5.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	Sukriti Jaggi	Sanjay Shorey
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**11:00 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

1.	Comp. App. (AT) (Ins) No. 795 of 2018	Ingen Capital Group LLC. Vs. Ramkumar S.V. & Anr.	Manmeet Singh	Bishwajit Dubey (R1) PV Dinesh (R2)
2.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
3.	Competition. App. (AT) No. 09 of 2019	Reprographic India, New Delhi. Vs. The Competition Commission of India, New Delhi & Ors.	Setu Sharma	

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 103 of 2019	Financial Pundits LLP Vs. VSR Infratech Pvt.Ltd.	Palak Rohmetra	
5.	Comp. App. (AT) (Ins) No. 105 of 2019	Mohan Kumar Chirmar Vs. Indian base Metals Co. Ltd & Anr.	Manisha Choudhary	

6.	Comp. App. (AT) (Ins) No. 106 of 2019	Kushal Ltd. Vs. Ramchandra D. Choudhary & Ors.	Vishnu Sankar	
7.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	
8.	Comp. App. (AT) (Ins) No. 108 of 2019	Global Infonet Distribution Pvt Ltd. Vs. Ikyam Solutions Pvt Ltd.	Ketan Madan	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 465 of 2018	Dr. K.M. Cherain Vs. State Bank of India & Ors.	R. Anand Padmanabhan	Arushi Singh-R1
10.	Comp. App. (AT) (Ins) No. 630 of 2018	Vandana Industries Ltd. Vs. IL & FS Financial Services Ltd. & Anr.	Milan Singh Negi	Bishwajit Dubey (R1)
11.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Basudeb Biswas
12.	Comp. App. (AT) (Ins) 473 of 2018	Seth ThakurdasKhinraj Rathi Vs. Cal Refineries Ltd and Anr.	Anurag Ojha	Lakshmi Gurung-R2 Rakesh Kr. Jain-RP
13.	Comp. App. (AT) (Ins) No. 522 of 2018	Gurudatt Sugars Marketing Pvt. Ltd. Vs. Vijaynagar Sugar Pvt. Ltd.	Sonam Gupta	Yogesh Raavi
14.	Comp. App. (AT) (Ins) No. 534 & 585 of 2018	Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd.	Sangag Saxena	Gautam Singh (R-1), Vikram Wadhehra (R2)
15.	Comp. App. (AT) (Ins) No. 726 of 2018	Asha Goyal Vs. Pharma Traders Pvt Ltd	Nivedita R. Sarda	Vijayesh Atre
16.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	Pulkit Goyal (RP), Abhay Pratap Singh (R3), Rajesh Kr Gautam (R4),
17.	Comp. App. (AT) (Ins) No. 20 of 2019	Finquest Financial Solutions Pvt. Ltd. Vs. RTIL Employees Association & Ors. <b>With</b>	Siddharth Sharma	Kumar Karthik-R1 Karan Khanna-R4
18.	Comp. App. (AT) (Ins) No. 90 of 2019	Finquest Financial Solutions Pvt. Ltd. Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Anju Thomas	Pardeep Dahiya-R1 Karan Khanna-R2
19.	Comp. App. (AT) (Ins) No. 23 of 2019	Gupshup Technology India Pvt. Ltd. Vs. Interpid Online Retail Pvt. Ltd.	Jai Sahai	
20.	Comp. App. (AT) (Ins) No. 26 of 2019	Housing Development Finance Corporation Ltd. Vs. RHC Holding Pvt. Ltd.	Amrita Singh	
21.	Comp. App. (AT) (Ins) No. 27 of	E. Sivanandam & 23 Ors. Vs.	Siddhant Buxy	Ravi Kumar R-1 Astha Mehta R-2

	2019	Sarang S. Kale & 3 Ors.		
22.	Comp. App. (AT) (Ins) No. 33 of 2019	Grid Infratech Pvt. Ltd. Vs. Hythro Power Corporation Ltd.	Anish Kumar	
23.	Comp. App. (AT) No. 07 of 2019	The Regional Director (Eastern Region), MCA Vs. Camden Industries Ltd. & Ors.	Debasish Bandopadhyay	
24.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav

**For Hearing**

25.	Comp. App (AT) No. 213 of 2017 <b>Part Heard</b>	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. <b>With</b>	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
26.	Comp. App. (AT) No. 296 of 2017 <b>Part Heard</b>	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
27.	Comp. App. (AT) No. 332 of 2018 <b>Part Heard</b>	Sharda Motor Industries ltd Vs Rohit Relan & Ors <b>With</b>	Smarika Singh	Pawan Sharma
28.	Comp. App. (AT) No. 378 of 2018 <b>Part Heard</b>	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. g Ors.	Anuradha Dutt	Smarika Singh
29.	Competition Appeal (AT) No. 13 of 2017 <b>Part Heard</b>	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2
30.	Competition Appeal (AT) No. 11 of 2018 <b>Part Heard</b>	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
31.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd. &Anr.	S.Santanam Swaminadhan	VanitaBhargawa

**12:00 noon**

**For Hearing**

32.	Comp. App. (AT) (Ins) No. 291 of 2018	Prasad Gempex Vs. Star Agro Marine Exports Pvt. Ltd. &Anr. <b>With</b>	KartikeyaGoel	MM Abbasi (RP), Rajiv S Roy (R-2)
33.	Comp. App. (AT) (Ins) No. 591 of 2018	SREI Infrastructure Finance Ltd Vs Kannan Tiruvengadam	Arijit Mazumdar	Basudeb Biswas
34.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. &Anr.	Ravi Raghunath	P. Eswawamoorthy

**02: 00 PM**

**For Hearing (Part Heard)**

<b>35.</b>	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka&Anr.	Milan Singh Negi	Nakul Mohta
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**03: 00 PM**

**For Hearing (Part Heard)**

<b>36.</b>	Comp. App. (AT) (Ins) No. 450 of 2018	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	ShrutiDass	John Mathew, GRK Prasad
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**By Order**  
**-sd/-**

**Registrar**